

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(13) C.P. (IB)-1488/(MB)/2017

CORAM:

Present : SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 03.05.2018

NAME OF THE PARTIES: Substantia Capital Services LLP  
V/s  
Neelkanth Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT : I&B Code 2016.

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**ORDER**

1. The Learned Representatives from both the sides are present.
2. By consent matter is adjourned to **12.06.2018**.

Sd/-

**B.S.V. PRAKASH KUMAR**  
**Member (Judicial)**

**03.05.2018.**  
Gajanan